

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI

CIRCULAR


Sub : Refresher Training Programme on generation of Notice / Summons under BNSS Act

Pursuant to the directions, a training for Reader/Ahlmads/Assistant Ahlmads has been scheduled on generation of Notice / Summons under BNSS Act through CISCO Webex Meeting application, as hereunder:

| Date       | Meeting Number & URL  | Time               |
|------------|---|--------------------|
| 09-08-2024 | Meeting No. :25174299349, Password : 123456<br>URL:https://districtcourtdelhi.webex.com/districtcourtdelhi/j.php?MTID=m120dbc6b5b878d14304ebf866326eefb | 4:00 PM to 5:00 PM |

All the Judicial Officers posted within the jurisdiction of Central and West District are requested to kindly direct the Reader/Ahlmad/Asstt. Ahlmad of respective Court to attend the training programme, as per schedule.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi and Ld. Principal District & Sessions Judge (West) (Officiating).


  
(Sushil Anuj Tyagi)  
Additional Sessions Judge (Central)/  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi

Ref. No. 43843 - 44043 /CIS-TRG.(94)/THC/2023

Dated : 08 AUG 2024

Copy forwarded to information and necessary action to :

1. All Judicial Officers posted within the jurisdiction of Central and West District posted at Tis Hazari Courts Complex with a request to direct the Reader/Ahlmad/Asstt. Ahlmad of respective Court to attend the training programme, as per schedule.
2. Sh. Sunil Kumar Sharma, Chairman (IT & Digitization)/Centralized Computer Committee, Rouse Avenue Court Complex, New Delhi.
3. Mr. Rajeev Kumar, JA/DSEA and Mr. Sandeep Chand, JA/DSEA, Computer Branch, Tis Hazari Courts, Delhi to impart the training, as per schedule.
4. PS to the Id. Principal District & Sessions Judge (HQs) with a request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. PS to the Id. Principal District & Sessions Judge (West) with a request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
6. Dealing Official (Website)/LAYERS are requested to upload the same on Website/LAYERS
7. Reader to the undersigned.

  
(Sushil Anuj Tyagi)  
Additional Sessions Judge (Central)/  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi